

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4020
ANSWERED ON:03.12.2010
INVOLVEMENT OF PANCHAYATI RAJ INSTITUTIONS UNDER NRHM
Basavaraj Shri Gangasandra Siddappa

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government envisages greater and full-fledged involvement of the Panchayati Raj Institutions in carrying out rural health care services across the country;
- (b) if so, the details thereof;
- (c) whether the Government has provided adequate scope for the involvement of Panchayati Raj Institutions in implementations of the projects under the National Rural Health Mission (NRHM);
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the measures taken/proposed to involve PRIs in implementation of NRHM?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e) The Framework for Implementation of National Rural Health Mission [NRHM] provides for involvement of Panchayati Raj institutions in the implementation of NRHM. NRHM seeks to empower Panchayat Raj Institutions at each level to take leadership to control and manage public health infrastructure at district and sub-district levels. District Health Mission under the chairmanship of Chairman, Zilla Parishad is responsible for preparing district level plans and their implementation. PRIs have also been given important role in Rogi Kalyan Samitis constituted for the health facilities at various levels. At the village level, the Village Health and Sanitation Committees (VHSC) is entrusted with preparation of village health action plans. The guidelines issued by this Ministry state that ideally the sarpanch of the elected Panchayat should chair the VHSC. If the gram Panchayat is made of more than one village, the representing Panchayat panch should chair the VHSC. If there is a health subcommittee of the elected gram Panchayat body that is active then all those members should come into the VHSC so that there is no duplication and the decisions of the VHSC are binding on them. The untied funds provided to the health facilities under NRHM are credited to a bank account jointly operated by Gram Pradhan and ANM of the Sub Centre. Panchayat members are also involved in selection of ASHAs.